

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-50/1997/\_      \_/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Arunima Deka,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati, the 6<sup>th</sup> May, 2020.

Sub:- **Station leave.**

Ref:- Your letter No. F.C.(B)/2020/179 dtd. 05.05.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 08.05.2020 till the morning of 11.05.2020, has been granted, subject to observance of lockdown norms. The Counsellor, family Court, Barpeta will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/1997/ 1972LA, dated**

Copy to:

1. The Systems Analyst, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

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